- (क) क्या यह सच है कि मध्य रेलके और पश्चिमी रेलकेने पिछले कई वर्षों से बम्बई नगरप लिका की करोड़ों रुपयों का भृगतान नहीं किया है;
- (ख) यदि हां, तो उसका क्योरा क्या है; भीर
- (ग) बम्बई नगरपालिकाको यह रासि कब सक अदा कर दी जाएगी ?

रेल वेदालय में रज्य मंत्री (श्री मस्तिकार्युन): (क) जी नहीं।

(ख) भीर (ग) प्रश्न नहीं उठता। Railway accident occured at Hissar on 28th September, 1992

1497. SHRI RAMJI LAL: Will the Minister of RAILWAYS be pleased to refer to the answer of Unstarred Question 381 given in Rajya Sabha on 25th November, 19\*92 and state:

- (a) whe'her any inquiry has been ordered by Government into the accident, occurred to Train No. 4 HSP at Hissar on 28th September, 1992:
  - (b) if so, what are the details thereof;
- (c) whether it is a fact that the required compensation has not been provided to the victims so far; and
- (d) if so, the reasons for delay and the time by which it is likely to be paid?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MALLIKARJUN): (a) and (b) Yes. Sir. The accident was inquired by the Commis-sioner of Railway Safety, Northern Circle. According to his findings, the accident occurred due o the gate of level crossing being kept open by the Gaenian at the time of passage of passenger train. In this accident, 7 persons lost their lives and 4 sustained injuries. The Gateman has been found responsible for this lapse.

- (c) Yes, Sir.
- (d) No claim application has been preferred by next of the kin of the victims so far. Compensation will be paid in due course as soon 'as award is given by the Railway Claims Tribunal on considering the merits of the cases filed.

## Passenger train on Sadaipnr-Hissar Section

1498. SHRI RAMJI LAL: Will the Minister of RAILWAYS be pleased to state:

- (a) whether it is a fact that the passenger trains on Sadalpur Hissar Section of Northern Railway always run behind their scheduled time:
- (b) if so, the number of times these trains have derailed/met with accidents since January, 1992, and the persons died as a result thereof;
- (c) if so, whether it is a fact that the accident occurred on 28th September, 1992 to train Route No. 4 HSP at Hissar is the most severe accident; and
- (d) if so, the details thereof alongwith the details of compensation paid to the kith and kins of the victims?

THE MINISTER OF STATE IN THE MINISTRY 6F RAILWAYS (SHRI MALLIKARJUN): (a) The punctuality of passanger trams on Sadulpur-Hissar section during September '92 and October '92 has been averaging 81% mainly on account of equipment failures in steam locomotives.

(b) to (d) There has been only 1 train accident on Sadulpur-Hissar section, since January, 1992. This occurred on 28-9-92 at Level Crossing Gate No. 6 at Hissar. '7 persons were killed and 4 injured in this iccident. All of them were road users.

The Gateman has been found responsible 'or 'his accident as he failed to close the jate of the crossing.

As the claims for compensation have not vet been filed by the next of the kins of the victims in the Railway Claims Tribunal, no compensation has been paid so far.

## Constructing of railway line from Panskura Santragachi Panskura

1499. SHRI MOHAMMED AMIN: Will the Minister of RAILWAYS be pleased to state:

(a) whether there is any proposal for constructing fourth line from Santragachi to Panskura and the third line from Panskura to Kharagpur;